

Shri Hoda: Is the hon. Minister in a position to make a categorical statement that whatever surplus rice is available in Andhra, they will be in certain markets, and whatever rice goes into the market, they will purchase; whether the mills purchase or not, whether they co-operate or not is not the point. The point is rice with the peasant.

Shri A. M. Thomas: Whatever surplus rice there is in Andhra, with the stockists or producer which they hand over to the Government, we are prepared to take.

Shri B. S. Murthy: May I know whether the idea of conveying rice through the Buckingham canal to Madras has been examined by the Government

Shri A. M. Thomas: I wish to have notice.

Kakrapara Project

*1016. **Shri Jadhav:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the Kakrapara Project will require more amount to complete it; and

(b) if so, how much?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes, Sir.

(b) The original estimate amounted to Rs. 6.27 crores and was revised to Rs. 11.65 crores in 1954. It is understood that, on account of the construction of some essential cross-drainage works and alterations in the alignment, and capacity of channels, the actual expenditure will exceed the revised estimate and may come to approximately Rs. 17 crores. The Bombay Government have been requested to acquaint us with the details and the estimated revised cost of the Project.

Shri Khadilkar: May I know how far the additional expenses are due to wrong siting of the project, because, originally it was meant to be an irrigation project? There were no buyers

for the water in the area because it is a rainy area and therefore, this additional expense is being incurred.

Shri Hathi: I could not catch the first part of the question.

Shri Khadilkar: This project was intended to be an irrigation project. Even administrative expenses were not borne out, or received from the water charge from the agriculturists. Because of the wrong siting, this additional expense is being incurred. Originally it was meant as an irrigation project.

Shri Hathi: Even now, it is meant as an irrigation project. It is not a power project and the area is to be irrigated roundabout.

Shri Khadilkar: Is it not a fact that now there is a scheme to turn it into a power project?

Shri Hathi: No; not at all. This is not a project which is being converted into a power project. There seems to be some confusion. There was first a project which was to be an irrigation and power project, a multi-purpose project. But, in the initial stages, it was thought that we might first take a small project and keep it pending for a multi-purpose project. That multi-purposes project is now included in the Second Five Year Plan.

Shri Jadhav: May I know how much acreage is irrigated now and when the project is likely to be completed?

Shri Hathi: About 10,000 acres are being irrigated.

Shri Jadhav: When is the project likely to be completed?

Shri Hathi: The weir is completed. One side channel on the right side. The Left, I think, is progressing. It will take a couple of years.

Shri Dasappa: Does the project contemplate a betterment levy in view of the enhanced expenditure?

Shri Hathi: Generally, that is done by the State Government.

Shri Dasappa: Is it likely to be enhanced in view of the additional expenditure?

Mr. Speaker: You must ask the State Government.

Shri Hathi: That is the answer.

Community Project Administration

*1019. **Shri Harish Chandra Mathur:** Will the Minister of Community Development be pleased to state:

(a) whether Government have taken or propose to take any steps to democratise the Community Project Administration at the various levels of administration; and

(b) whether the programme of work and emphasis on developmental schemes have been reorientated?

The Minister of Community Development (Shri S. K. Dey): (a) and (b). Presumably, the Hon'ble Member is referring to the recommendations in regard to "Democratic Decentralization" made by the COPP Study Team on Community Projects and N.E.S. The report of the Team has recently been submitted to Government and is under examination. I may add, that the objective and effort of the Government throughout have been towards the transformation of the Community Development Programme into a people's programme, with emphasis progressively on production.

Shri Harish Chandra Mathur: May I know what effective measures have been taken during the six months to democratise this administration in view of the report and in view of the Minister's feeling that he has failed to enlist popular support?

Shri S. K. Dey: Panchayats have been more widely represented in the Block Advisory Committees. Almost in every State informal Consultative Committees have been created including Members of the State legislature, also Hon. Members of Parliament who are members of the Central Consultative Committee. In the same way, State Governments are taking steps to introduce non-official chairmanship of

Block Advisory Committees. In the same way, State Governments are trying to be more responsive to decisions taken by Block Advisory Committees on the budget or planning of the programme.

Shri Raghbir Sahal: I understand that the Balwantrai Mehta Committee to which reference was made by the hon. Minister has made recommendations on the Panchayat level, on the Block level and the District level for democratisation of the administration. I wish to know whether all the recommendations have been studied by the Government and any decisions have been arrived at and if so, when they are going to be implemented.

Shri S. K. Dey: Those recommendations are being rapidly studied by the various agencies both in the Ministry of Community Development, presumably in the Planning Commission and also in the other Ministries concerned with the Community Development Programme at the Centre.

WRITTEN ANSWERS TO QUESTIONS

Delhi Transport Service

*985. **Shri D. C. Sharma:** Will the Minister of Transport and Communications be pleased to state the amenities provided to the travelling public by the Delhi Transport Service during 1957 so far?

The Minister of Transport and Communications (Shri Lal Bahadur Shastri): A statement is laid on the table of the Lok Sabha. [See Appendix III, annexure No. 127.]

Cash Office, Central Railway

*989. **Shri T. B. Vittal Rao:** Will the Minister of Railways be pleased to state:

(a) whether the Reserve Bank of India, Bombay have expressed their difficulty to deal with Rs. 14 lakhs cash daily received from the Cash Office, Central Railway, Bombay;